

(vi) Shri Rajveer (Raju Bhaiya) Singh

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**No.7101****Legislative Branch-I****Statutory Resolution**

The following Statutory Resolution has been admitted:-

<b>From whom received</b>	<b>Ministry/ Department</b>	<b>Text of Resolution</b>
Smt. Nirmala Sitharaman	Finance	In pursuance of Section 8A(1) of the Customs Tariff Act 1975, this House hereby approves of notification No. 40/2023-Customs, dated 30 <sup>th</sup> June, 2023 [G.S.R 469 (E) dated 30 <sup>th</sup> June, 2023] and notification No. 43/2023-Customs dated 1 <sup>st</sup> July, 2023 [G.S.R 473 (E) dated 1 <sup>st</sup> July, 2023] which seeks to amend the First Schedule of the Customs Tariff Act in order to increase Import duty on Liquified Petroleum Gas (LPG), Propane and Butane.

**No.7102****Parliament Security Service, PH****Security Arrangements in Parliament House Complex**

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind cooperation of Members is solicited.

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**No.7103****Parliament Security Service, PH****Entry regulations into the Central Hall, Parliament House**

Entry in Parliament House and Central Hall is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by the Hon'ble Members of Parliament. This is an essential requirement in the interest of the

security of Hon'ble Members of the Parliament in particular and PH in general.

Further, it has been decided that the entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs is permitted to the Central Hall, Parliament House.

Kind cooperation of Hon'ble Members is solicited.

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**No.7104**

**Parliament Security Service, PH**

### **Restrictions on admission into Inner and Outer Lobbies of the Lok Sabha during the Session**

The admission to Inner and Outer Lobbies is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBIES"; and
- ii. C.P.W.D. staff working in the Parliament House whose presence is functionally required in connection with the discharge of their official duties.

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**No.7105**

**Parliament Security Service, PH**

### **Ferry car services for Hon'ble Members**

In view of the security concern, commercial vehicles viz. Taxi / Auto-rickshaw etc. and vehicles without valid Car Parking Labels issued by Lok Sabha Secretariat will not be allowed entry to Parliament House precincts. If arriving in such vehicles /mode of transportation, Hon'ble Members are requested, to please get down at Iron Gates and make use of ferry cars available at **Iron Gate(s) No.1 and Talkatora Road-I & II**. For departure also, ferry car will be available in front of Building Gate No.1 & 4, Parliament House.

Kind cooperation of Hon'ble Members is solicited.

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**No.7106**

**Parliament Security Service, PH**

### **Carrying or Display of Fire Arms in Parliament House Complex**

The carrying or display of arms and ammunition in any part of the Parliament House Complex is strictly prohibited. Only security personnel specifically deployed/earmarked in the Parliament House Complex are permitted to carry arms and ammunition.

Kind co-operation of Hon'ble Members is solicited.

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